

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**  
**CAUSE LIST (SUPPLEMENTARY)**

Date: 20<sup>th</sup> April, 2017  
TIME: 10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

**HON'BLE Mr. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE Dr. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
22.	Original Application No. 29/2017(CZ)	Dr. Alankrita Mehra Vs Union of India & 9 Ors. <i>(Running Marriage Garden in Lake Areas and Noise Pollution)</i>	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. OmShankarShrivastava, Adv. v. Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Sandeep Singh Adv. (CPCB) Ms. Parul Bhadoria, Adv. R-6 Mr. Deepesh Joshi, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H. Vaswani, Adv.	

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